GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2632 TO BE ANSWERED ON DECEMBER 22, 2022

STATUS OF AMRUT SCHEME

NO. 2632. SHRI SUNIL BABURAO MENDHE:

SHRI RAJESH VERMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the current status of ongoing projects and developmental works taken up under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), State-wise including Maharashtra and Uttar Pradesh during the last three years;
- (b) the details of the funds allocated and utilized under the said mission in the said States during the said period, district-wise;
- (c) whether there has been any delay in this project and if so, the details of complaints received in this regard; and
- (d) the details of beneficiaries under the scheme for the said States?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25th June 2015 in selected 500 cities and towns across the country. The Mission focuses on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport.

Ministry of Housing and Urban Affairs has approved State Annual Action Plans (SAAPs) of all the States/Union Territories (UTs) amounting to ₹77,640 crore for the entire Mission period, which includes committed Central Assistance (CA) of ₹35,990 crore. So far, States/UTs have taken up 5,873 projects worth ₹82,222 crore, of which 4,676 projects worth ₹32,793 crore have been completed, and another 1,197 projects worth ₹49,430 crore have been grounded which are at various stages of implementation. Further, overall works worth around ₹66,313 crore have been physically completed and expenditure of ₹59,615 crore has been incurred.

The State-wise progress of projects taken up under AMRUT during the last three years, including those taken up in Maharashtra and Uttar Pradesh is placed at Annexure-I.

Under AMRUT, funds have been allocated for entire mission (b): year-wise/ district-wise. As regards the Maharashtra, the total approved SAAP for projects is ₹7,759 crore, CA ₹3,534 crore for committed of entire period. Similarly, for the State of Uttar Pradesh, the total approved SAAP for projects is ₹11,422 crore, including committed CA of ₹4,922 crore for the entire Mission period.

Further, details of Central funds released under various components of AMRUT to the States of Maharashtra and Uttar Pradesh during the last three financial years and Utilization Certificates received so far has been placed at Annexure-II.

- (c): Implementation of certain projects under AMRUT have got delayed due to various reasons, such as land disputes, natural calamities, delay in obtaining clearances/ permissions from other departments, revision/ modification of projects based on local requirements/ suggestions, obtaining grants/ loans from externalagencies and lockdowns imposed due to COVID-19 pandemic etc. However, AMRUT has been subsumed under AMRUT 2.0 which was launched on 01st October, 2021 and all ongoing projects of AMRUT shall be supported with Central funding till 31st March, 2023.
- (d): So far, State of Maharashtra has provided 10.05 lakh water tap connections and 3.83 lakh sewer connections to beneficiaries through AMRUT and in convergence with other schemes. Similarly, State of Uttar Pradesh has provided 8.57 lakh water tap connections and 6.74 lakh sewer connections to beneficiaries and have brought 9.79 lakh households under septage management through AMRUT and in convergence with other schemes.

Annexure-I referred to in part (a) of Unstarred Question No. 2632 regarding "Status of AMRUT scheme" admitted for answer in the Lok Sabha on 22^{nd} December, 2022.

State/ UT - wise details of projects taken up under AMRUT

State / UT	Work (Completed	Projects grounded and under implementation		
State / UT	No. of	Amount	No. of	Amount	
	projects	(In ₹ crore)	projects	(In ₹ crore)	
Andaman and Nicobar Islands	25	4.97	8	3.03	
Andhra Pradesh	29	227.80	1	84.66	
Arunachal Pradesh	1	13.12	7	114.69	
Assam	-	-	12	621.20	
Bihar	28	336.69	13	425.18	
Chandigarh	3	25.40	1	19.00	
Chhattisgarh	177	774.19	116	94.74	
Dadra and Nagar Haveli	-	-	-	-	
Daman and Diu	1	6.96	•	-	
Delhi	8	176.40	3	2.31	
Goa	4	16.78	4	108.29	
Gujarat	224	2,464.36	105	1,023.94	
Haryana	94	908.34	8	565.69	
Himachal Pradesh	39	113.27	19	121.23	
Jammu and Kashmir (i/c Ladakh)	50	313.62	17	112.28	
Jharkhand	31	204.34	3	1.00	
Karnataka	335	2,762.73	24	149.58	
Kerala	622	810.18	97	657.39	
Lakshadweep	6	2.42	5	2.19	
Madhya Pradesh	130	2,703.97	12	179.13	
Maharashtra	107	1,183.81	10	764.34	
Manipur	-	-	2	3.22	
Meghalaya	4	5.16	11	76.52	
Mizoram	5	12.02	4	14.89	
Nagaland	7	26.31	18	92.30	
Odisha	105	1,133.53	0	12.00	
Puducherry	14	19.26	11	27.99	
Punjab	43	278.65	126	2,242.37	
Rajasthan	68	690.16	13	420.91	
Sikkim	46	13.48	35	13.68	
Tamil Nadu	11	2,376.49	6	4,601.95	
Telangana	41	810.82	5	10.56	
Tripura	3	3.67	3	141.04	
Uttar Pradesh	255	2,714.39	269	5,256.79	
Uttarakhand	90	218.68	67	234.89	
West Bengal	172	1,694.41	28	572.64	
Grand Total	2,778	23,046.38	1,063	18,771.62	

Annexure-II referred to in part (b) of Unstarred Question No. 2632 regarding "Status of AMRUT scheme" admitted for answer in the Lok Sabha on 22nd December, 2022.

Details of funds released to Maharashtra and Uttar Pradesh under various components of AMRUT

(Amount in ₹ crore)

Financial Year	State	Projects		A & OE [@]		Others *		Total	
		Fund Released	UC [#]	Fund Released	UC submitted	Fund Released	UC submitted	Fund Released	UC submitted
2019-20	Maharashtra	-	-	32.69	32.38	26.40	26.27	59.09	58.65
2020-21		1243.73	812.28	-	-	0.80	-	1,244.53	934.66
2021-22		330.00	-	16.22	-	2.62	2.09	348.84	40.45
Total Last 3 years		1573.73	812.28	48.91	32.38	29.82	28.36	1,652.45	1,033.76
2019-20	Uttar Pradesh	226.03	226.03	-	-	26.40	-	252.43	226.03
2020-21		964.37	964.37	38.77	25.24	-	-	1,003.14	985.22
2021-22		1418.72	1240.70	-	-	28.96	6.99	1,447.68	1,249.40
Total Last 3 years		2609.12	2431.10	38.77	25.24	55.36	6.99	2,703.24	2,460.64

[#] UC - Utilisation Certificate

[@] A & OE – Administrative and Office Expenses.

^{*} Others include Local Areal Plan/ Town Planning Scheme (LAP/TPS) and GIS based master plan sub-schemes and Incentive for implementing reforms/ issuing municipal bonds.